

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE MCOC	100022/2005	The State of Maharashtra Vs Samir Ashok Manik 3	SPP Mr. P.D. Gharat Shejpal Nitin
<u>ARGUMENTS</u>				
2	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
3	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
Sub Matter: SPL CASE MCOC/0100019/2014				
4	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
(Main Matter SPL CASE MCOC/0100006/2014)				
5	CRI REV APP	100296/2016	Naresh Kanayalal Rajwani- Aplcnt. Vs Citi Bank N. A. and State of Maharashtra - Respondent	Adv. Rajnish Ranjan M.V. Kini and Co.
6	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
7	CRI APPEAL	100404/2019	Carnet Elias Fernandes - Appellant Vs The State of Maharashtra and M/s. Aditya Birla Finance Ltd. (ABFL) - Respondent (Org. Complainant)	K. T. Thomas

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	CRI APPEAL	100993/2019	Nitesh Shankar Bhadvankar @ BA 3126-19 -- Applicant Vs The State of Maharashtra - Worli Police Station -- Respondent	Jitendra B Mishra and Abhishek R Mishra
<u>HEARING</u>				
9	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDIHQUE.	PP
<u>EVIDENCE PART HEARD</u>				
10	SPL CASE MCOC	100006/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @ SIR	pp
<u>APPEARANCE</u>				
11	CRI REV APP	100292/2020	Malik Siraj Siddik @ MA 1842/19 @ MA 1843/19 -Aplcnt. Vs Zubair Shamshi and State of Maharashtra-Respdt.	Ashok Kumar Singh
<u>AWAITING R AND P</u>				
12	MISC APPLN CBI	100833/2020	The State of Maharashtra Thr CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Rajan Sadashiv Nikalje and Ors	SPP

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(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SESSIONS CASE	100529/1982	State-DCB CID-Tilaknagar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.02.	Public Prosecutor, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>APPEARANCE</u>				
2	SESSIONS CASE	100479/1983	State-CBI-Ghatkopar Police Station Mumbai Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ... Accused No.02.	Public Prosecutor, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>ARGUMENTS</u>				
3	CRI APPEAL	100378/2019	Seema Subhash Mistry - Appellant - Delay condoned MA 704/19 Vs Subhash Nanjibha Mistry - Respondent	M/s. Halwasia and Co.
<u>COMPLIANCE</u>				
4	SPL CASE MCOC	100002/2002	State-DCB CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.11.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
(Main Matter SPL CASE MCOC/0100003/2000)				
5	SPL CASE MCOC	100003/2000	State-DCB-CID-Andheri Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.11.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
Sub Matter: SPL CASE MCOC/0100002/2002				
<u>APPEARANCE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
6	MCOC M A	100664/2020	CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan @ Nana @ Rajan Sadashiv Nikalje and others	
7	MCOC M A	100665/2020	CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan @ Nana @ Rajan Sadashiv Nikalje and others	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat Adv. D.S. Manerkar
2	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat Adv. Mr. Prakash Shetty
3	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
4	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
<u>HEARING</u>				
5	CRI APPEAL	100260/2020	Dhanashree Abhay Sakhale -- Appellant Vs Abhay Kamlakar Sakhale --- Respondent	Rajashree R. Gurav
<u>REPORT</u>				
6	CRI APPEAL	100275/2019	Satya Prakash Pandey - Appellant Vs Sudhir Babakhot Shinde and State of Maharashtra - Respondent, Org. Complainant	O. P. Dubey
7	CRI APPEAL	100276/2019	Satya Prakash Pandey - Appellant Vs Gajanan Vithoba Wadekar and State of Maharashtra - Respondent, Org. Complainant	O. P. Dubey

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(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE MCOC	100012/2002	State-CBI-Anti Extortion Cell- Juhu Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.03.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>STEPS</u>				
2	SPL CASE MCOC	100008/2006	The State of Maharashtra Vs Suresh Shamrao Shinde 9	SPP Mr. P.D. Gharat Anand Gita
3	SPL CASE MCOC	100007/2007	State of Maharashtra Vs Vinod Asrani	Adv. Yogesh Dandekar, Adv. Joshi, Adv. Laxmeshwar
<u>ARGUMENTS</u>				
4	CRI APPEAL	100611/2019	Sanjay Vijay Joshi - Aplnt. Vs State of Maharashtra-Azad Maidan P. Stn.-Respdt.	J. G. Sharma
<u>COMPLIANCE</u>				
5	SPL CASE MCOC	100027/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @ SIR	PP
<u>APPEARANCE</u>				
6	SESSIONS CASE	100379/2020	The State of Maharashtra - Nerul Police Station(FIR No. I86/2005) Vs Jayant Rajaram Mule	APP
7	SESSIONS CASE	100380/2020	The State of Maharashtra - Nerul Police Station (FIR No. I- 86/2005) Vs Shankar Khandu Bhosale	APP

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8	MISC APPLN SC	100215/2020	STATE GOVERNMENT Vs Rajendra Sadashiv Nikalje alias Chhota Rajan alias Nana alias Rajan Sadashiv Nikalje and ors.	
9	MISC APPLN SC	100216/2020	STATE GOVERNMENT Vs Rajendra Sadashiv Nikalje alias Chhota Rajan alias Nana alias Rajan Sadashiv Nikalje and ors.	SPP Dip Narain
<u>STEPS</u>				
10	SPL CASE MCOB	100003/2014	The State Tilak Nagar Police Station Vs Pradeep Madgaonkar @ Bandya Mama	
11	SPL.CASE	100638/2020	TILAK NAGAR POLICE STATION Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @SIR	PP

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 31-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100474/2019	Hubtown Bus Terminal Ahmedabad P. Ltd.-Through Ali Murtaza-Aplcnt. Vs Canara Bank-Respdt.	Shalabh K. Saxena
2	CRI REV APP	100663/2019	Harpreet Singh Bhagwansingh Sethi-Aplcnt. Vs State of Maharashtra-Khar P. Stn. and Riten Devinder Ghai	Aabad H. H. Ponda
<u>REPLY/SAY</u>				
3	ABA	101223/2020	Surendrakumar Bramahadatta Agarwall Vs CBI SCB	Vinayak Patil
